

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 415 OF 2002

BHASKAR RAMAPPA MADAR & ORS.

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

(With appln(s) for bail and office report)

Date: 03/02/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s)

Mr. Rajesh Mahale,Adv.

For Respondent(s)

Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following
ORDER

Call after two weeks.

[SUMAN WADHWA]
COURT MASTER

[SHASHI BALA VIJ]
COURT MASTER